

**LIST OF CASES POSTED BEFORE  
THE PRL. DISTRICT & SESSIONS JUDGE,  
BENGALURU (R) DISTRICT, BENGALURU  
ON 22.09.2020.**

<b>MORNING SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
<p align="center"><b><u>CALL ON</u></b></p> <p>1) M.A.86/2020 and Connected matters</p> <p align="center"><b><u>ARGUMENTS</u></b></p> <p>2) R.A.57/2015 3) R.A.113/2015</p>	<p align="center"><b><u>EVIDNCE</u></b></p> <p>1) S.C.44/2015 2) S.C.4/2016 3) S.C.84/2016 4) S.C.127/2016 5) S.C.140/2017 6) S.C.11/2019 7) S.C.26/2019 8) S.C.71/2019 9) S.C.176/2019 10)S.C.205/2019 11)S.C.322/2019 12)S.C.324/2019</p>
<b>AFTERNOON SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
<p align="center"><b><u>ARGUMENTS</u></b></p> <p>1) R.A.184/2020 2) M.A.56/2020 3) M.A.6/2020 4) A.S.157/2019 5) A.S.158/2019 6) A.S.159/2019 7) A.S.160/2019 8) A.P.2/2020</p> <p align="center"><b><u>HEARING</u></b></p> <p>9) Misc. 46/2020</p> <p align="center"><b><u>ORDERS</u></b></p> <p>10)A.S.155/2019 and Connected matters</p>	<p align="center"><b><u>HEARING</u></b></p> <p>1) Crl.Misc.1095/2020 2) Crl.Misc.1125/2020 3) Crl.Misc.1131/2020</p> <p align="center"><b><u>313 STATEMENT</u></b></p> <p>4) S.C.136/2015</p> <p align="center"><b><u>OBJECTION</u></b></p> <p>5) Crl.Misc.1150/2020</p>

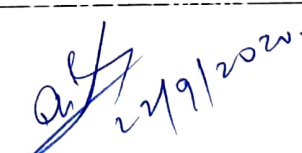
  
21/9/2020.

Prl. District & Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.

NOTE:- 1. Other cases listed on 22.09.2020 are posted to 15.10.2020.  
2. All Advocates are requested to strictly follow SOP dated  
28.05.2020, 27.06.2020, 24.07.2020 and 27.08.2020 issued by  
Hon'ble High Court of Karnataka.

**IN THE COURT OF VIJAYKUMAR M PAWALE I ADDITIONAL DISTRICT &  
SESSIONS JUDGE  
Cause List Dated 22.09.2020**

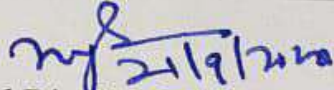
<u>MORNING SESSION</u>	
1. R.A.176/2016 2. R.A.182/2017 3. A.A 6/2018 4. IDact of S10 23/2018 5. RA 351/2012 6. A.S 46/2019 7. R.A 78/2020 8. Crl. R.P 40/2016 9. Crl. Misc 224/2017 10. Crl. Misc 225/2017 11. Crl. R.P 48/2017	12. SC 140/2015 13. S.C 87/2014 14. Crl. A 45/2014 15. Crl. A 46/2014
<u>AFTERNOON SESSION</u>	
1. EX 35/2019 2. EX 36/2019 3. M.A 70/2020 4. M.A 98/2020 5. A.S 45/2019 6. R.A 78/2020 7. Crl. Misc 1211/2018 8. Crl. Misc 1864/2019 9. Crl. Misc 1109/2020 10. Crl. A 47/2014	11.Crl. A 56/2018 12. Crl. A 57/2018 13. R.A. 148/2015

  
**I Addl. District and Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.**

**NOTE: 1. All advocates are requested to strictly follow SOP dated 28.05.2020 &  
27.06.2020 issued by Hon'ble High court of Karnataka.**

THE LIST OF CASES POSTED BEFORE THE  
VI ADDL.DISTRICT & SESSIONS JUDGE  
CAUSE LIST DATED 22-09-2020


MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p><b><u>FOR HEARING</u></b></p> <ol style="list-style-type: none"><li>1. M.C.67/2020</li><li>2. M.C.29/2020</li></ol> <p><b><u>FOR ARGUMENTS</u></b></p> <ol style="list-style-type: none"><li>3. M.C.236/2020</li><li>4. R.A.96/2018</li><li>5. R.A.115/2018</li></ol>	<p><b><u>FOR EVIDENCE</u></b></p> <ol style="list-style-type: none"><li>1. SC.196/2013</li><li>2. SC. 4/2014</li><li>3. SC.184/2017</li><li>4. SC.105/2019</li></ol> <p><b><u>FOR ORDER</u></b></p> <ol style="list-style-type: none"><li>5. CRL.MISC.1126/2020</li></ol> <p><b><u>FOR HEARING</u></b></p> <ol style="list-style-type: none"><li>6. SC.227/2018</li><li>7. SC.279/2018</li></ol> <p><b><u>FOR ARGUMENTS.</u></b></p> <ol style="list-style-type: none"><li>8. CRL.R.P.78/2019</li><li>9. CRL.MISC.1135/2020</li><li>10. CRL.MISC.1159/2020</li></ol>
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
<p><b><u>FOR ARGUMENTS</u></b></p> <ol style="list-style-type: none"><li>6. R.A.1/2019</li><li>7. R.A.4/2019</li><li>8. R.A.64/2019</li></ol> <p><b><u>FOR AMENDMENT</u></b></p> <ol style="list-style-type: none"><li>9. R.A.45/2019</li></ol> <p><b><u>FOR AWAIT REPORT</u></b></p> <ol style="list-style-type: none"><li>10. M.C.105/2020</li></ol> <p><b><u>FOR OBJECTIONS</u></b></p> <ol style="list-style-type: none"><li>11. M.C.62/2020</li></ol>	<p><b><u>FOR OBJECTIONS</u></b></p> <ol style="list-style-type: none"><li>11. SC.201/2011</li><li>12. SC.190/2014</li><li>13. CRL.MISC.1149/2020</li></ol> <p><b><u>FOR AWAIT TCR</u></b></p> <ol style="list-style-type: none"><li>14. CRL.A.84/2018</li><li>15. CRL.A.108/2018</li><li>16. CRL.A.87/2019</li><li>17. CRL.A.93/2019</li><li>18. CRL.A.97/2019</li></ol> <p><b><u>FOR 313 STATEMENT</u></b></p> <ol style="list-style-type: none"><li>19. SC.164/2016</li></ol>

  
VI Additional District & Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.

NOTE: 1. All Advocates are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High Court of Karnataka

**IN THE COURT OF CHENNAPPA GOUDA**  
**7<sup>TH</sup> ADDL.DISTRICT AND SESSIONS JUDGE**  
**CAUSE LIST DATED: 22/09/2020**

<b><u>MORNING SESSIONS:</u></b>	<b><u>AFTERNOON SESSIONS</u></b>
<p><b><u>ARGUMENTS:</u></b> 1) R.A. 40/2014 2) M.A. 17/2014 3) Misc 14/2017 4) R.A. 38/2018</p> <p><b><u>Await Report:</u></b> 1) M.C. 131/2020</p> <p><b><u>Objection:</u></b> 1) M.C. 237/2020 2) M.C. 263/2020</p> <p><b><u>Evidence:</u></b> 1) SC 4/1997 2) SC 59/2012 3) SC 66/2012 4) SC 115/2013 5) SC 191/2013</p> <p><b><u>FDT:</u></b> 1) SC 74/2015 2) SC 48/2016</p> <p><b><u>HBC:</u></b> 1) SC 242/2019</p>	<p><b><u>ARGUMENTS:</u></b> 1) SC 299/2013 2) CrI.A 70/2014 3) CrI.A 50/2017</p> <p><b><u>Objections:</u></b> 1) SC 88/2018 2) CrI.Misc. 1120/2020 3) CrI.Misc. 1139/2020 4) CrI.Misc. 1143/2020 5) CrI.Misc. 1144/2020 6) CrI.Misc. 1152/2020 7) CrI.Misc. 1165/2020 8) CrI.Misc. 1168/2020</p> <p><b><u>To hear:</u></b> 1) CrI.Misc 1104/2020 2) CrI.Misc 1122/2020</p> <p><b><u>Further Evidence:</u></b> 1) M.C. 35/2020</p> <p><b><u>Judgment:</u></b> 1) R.A. 42/2015</p>

  
7<sup>th</sup> Addl.District & Sessions Judge,  
Bengaluru Rural District, Bengaluru.

**Note:** 1. All Advocates are requested to strictly follow SOP  
dated:27/8/2020 issued by Hon'ble High Court of Karnataka.

**PRL. DISTRICT AND SESSION JUDGE  
YADAV K  
VIII ADDL. DISTRICT & SESSIONS JUDGE  
Cause List Date: 22-09-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
		<b><u>11:00-12:00 AM</u></b>		
1	R.A. 148/2017 (ARGUMENTS.) IA/1/2017		AKKAYAMMA <b>Vs</b> VEEREGOWDA	G.D.ASWATHANARAYANA
<b>ARGUMENTS</b>				
2	R.A. 87/2017 (ARGUMENTS.) IA/1/2017		CHANDRAMMA <b>Vs</b> GOWRAMMA	B.SATEESH
<b>ARGUMENTS BY ADV. PLFFS.</b>				
3	R.A. 193/2016 (ARGUMENTS.) IA/1/2016 IA/2/2016		S.MUNIYA REDDY, DEAD BY LRS. SUSHEELA REDDY @M.SUSHEELA <b>Vs</b> A.ABDUL RAFEEQ	S.CHENNNARAYA REDDY
4	R.A. 109/2016 (JUDGEMENT) IA/1/2016		K.N.SHIVANNA <b>Vs</b> RANGAPPA SINCE DEAD BY HIS LRS a) R. RANGASWAMY	SUNIL S.RAO

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**PRL. DISTRICT AND SESSION JUDGE  
YADAV K  
VIII ADDL. DISTRICT & SESSIONS JUDGE  
Cause List Date: 22-09-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>11:00-12:00 AM</u></b>				
1	SC 168/2018 (SUMMONS)		NANDAGUD POLICE STATION <b>Vs</b> A1. SADDAM SAB	
2	SC 219/2013 (Evidnce)		MADANAYAKANAHALLI POLICE STATION <b>Vs</b> A2. SHANKAREGOWDA ALIAS SHANKARA	
3	SC 232/2014 (Evidnce)		TAVAREKERE POLICE STATION <b>Vs</b> A1. REETA	
4	SC 233/2014 (Evidnce)		TAVAREKERE POLICE STATION <b>Vs</b> A2. GEETHA	
5	SC 234/2014 (Evidnce)		TAVAREKERE POLICE STATION <b>Vs</b> A3. SUNITHA	
6	SC 235/2014 (Evidnce)		TAVAREKERE POLICE STATION <b>Vs</b> A4. DEVARAJ ALIAS SUBRAMANI	
7	SC 156/2017 (Evidnce)		AVALAHALLI POLICE STATION <b>Vs</b> A1.MADHURI	
8	SC 192/2017 (Evidnce)		THALAGHATTAPURA POLICE STATION <b>Vs</b> A1.BABURAMMURMU	
9	SC 55/2018 (Evidnce)		SOLADEVANAHALLI POLICE STATION <b>Vs</b> A1. VIJAYKUMAR	
10	SC 56/2018 (Evidnce)		SOLADEVANAHALLI POLICE STATION <b>Vs</b> A1. NARAYANAMURTHY	
11	SC 156/2018 (ORDER)		MADANAYAKANAHALLI POLICE STATION <b>Vs</b> A1. SHESHA @ SHESHADRI @ SHASHIKUMAR	
12	SC 97/2017 (JUDGEMENT)		WHITEFIELD POLICE STATION <b>Vs</b> A1.K.S.M.MADHU	

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**PRL. DISTRICT AND SESSION JUDGE  
YADAV K  
VIII ADDL. DISTRICT & SESSIONS JUDGE  
Cause List Date: 22-09-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
13	Crl.Misc. 1076/2020 (Objection)		SHABARI GIRISH <b>Vs</b> THALAGHATTAPURA POLICE STATION	T. SATEESHA
14	Crl.Misc. 1127/2020 (Objection) IA/1/2020		MAHESH <b>Vs</b> ELECTRONIC CITY POLICE STATION	MANJUNATHA K.
15	Crl.Misc. 1136/2020 (Objection)		R. PRABHAKAR <b>Vs</b> ELECTRONIC CITY POLICE STATION	NARASAPPA AND AJAY KUMAR
16	Crl.Misc. 1156/2020 (Objection)		MANOHAR ALIAS MANU <b>Vs</b> WHITEFIELD POLICE STATION	MOHAMMED PASHA C.